

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
IA No. 80/JPR/2020
IA No. 118/JPR/2020
IA No. 319/JPR/2022
IA No. 606/JPR/2022
CP No. (IB)- 157/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

STCI Finance Ltd.

...Financial Creditor/Applicant

Versus

Bohra Industries Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant	: Shivangshu Naval, Adv. Akanksha Noval, Adv. Ayush Sharma, Adv. Prashant Agrawal, PCA Vani Vyas, Adv.
For the Respondent	: Hitesh Jatawat, Adv. Dhruv Dewan, Adv. Brij Kishore Sharma, PCS

ORDER

On the request of learned counsels for the Parties, list the matter on 24.01.2023 on the top of priority list.


Sd/-

(Prasanta Kumar Mohanty)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

January 23, 2023

RS